

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-314

Appeal No852/252/ND/2019

IN THE MATTER OF:

M/s. Income Tax Officer Ward 20(1)

...Applicant

Vs

M/s. ROC & Ors. (M/s Prityksha Builders and Developers Pvt Ltd)

...Respondent

SECTION

Under Section 252

Order delivered on 16.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Zoheb Hossain, Sr. Standing Counsel for IT Deptt. and Adv.
Fahad M. Khan

For the Respondent

: Ms. Sweety Khattar Kumar, AROC, Delhi

ORDER

Ld. Counsel for Income Tax has put in appearance and seeks time to file the affidavit of service. Let the same be filed. List the case on 31.01.2020.

SRT

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

NK